

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4- IA 1053 of 2022
In
CP(IB) 46 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sika Scchweiz Ag-Aliva Equipemement
V/s
Mekaster Engineering Ltd

.....Applicant

.....Respondent

Order delivered on ..02/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mayur Jugtawat, Adv. a/w. Mr. Nipun Singhvi, Adv.
For the Respondent :

ORDER

IA 1053 of 2022

The 14th Status report filed by the Liquidator annexing the copy of notice and minutes of 14th SCC meeting. The same is taken on record, will all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1053 of 2022 stands disposed of.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**